

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.03 of 2020

IN THE MATTER OF:

Pawan Kumar Agarwal

...Appellant

Versus

Asset Reconstruction Company (India) Ltd.

...Respondent

For Appellant:

**Shri Anish Dayal, Shri Konark Rishi Bhatnagar
and Shri Arjit Pratap Singh, Advocates**

For Respondent:

**Shri Kirat Nagra, Shri Pranav Vyas and Shri
Shashank Agarwal, Advocates
Shri Aman Verma, Ms. Smriti Churiwal, Megha
Tyagi and Shri Jaivir Sidhant, Advocates**

ORDER

05.02.2020

Counsel for the Respondent wants time to file Reply. Reply

may be filed within two weeks.

List the Appeal 'for admission (after Notice)' on 20th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md